

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 196/1999

New Delhi this the 28th day of January, 1999

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N. Sahu, Member (A)

(2)

Smt. Usha Jain,
Type-II 61, North West
Moti Bagh, New Delhi.

.... Applicant

(By Advocate Sh. Jasbir Singh Malik)

Versus

1. Secretary,
Ministry of Home Affairs,
North Block, New Delhi-1

2. Under Secretary,
Ministry of Home Affairs,
North Block, New Delhi-1

3. Dy. Secretary, Cabinet Secretariat,
Rashtrapati Bhawan,
New Delhi-1

... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

We have heard Sh. Jasbir Singh Malik, learned counsel.

2. The grievance of the applicant is about her placement in the seniority list of Stenographer Grade (C) of the CSSS cadre of the Ministry of Home Affairs issued on 6.7.98 (Ann. A.1). Learned counsel has drawn our attention to the representation made by the applicant on the question of seniority on 8.9.98. We note from O.M. dated 15.9.98 that the representation of the applicant has been forwarded to Respondent No.1 for further consideration/action. Learned counsel submits that he has not received any reply so far. Hence this OA filed on 27.1.99.

3. In view of the above facts and circumstances of the case, Respondents 1-2 are directed to dispose of the representation made by the applicant dated 8.9.98 which has been forwarded

8/

(3)

to them by Respondent 3 by his O.M. dated 15.9.98 within two months from the date of receipt of a copy of this order with intimation to the applicant. If any grievance still survives, it is open to the applicant to take such action, if so advised, in accordance with law.

Kanayi Nair

(N. Sahu)
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member (J)